

THE MINISTER OF STATE FOR COMMUNICATIONS (PROF. SHER SINGH): (a) and (b) It has not been possible to trace any such pending case received from the North West Moti Bagh Residents Welfare Association in New Delhi for installation of a Public Call Office.

#### Undelivered Registered Letters

274. SHRI GANESH LAL MALI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a number of registered letters sent by a coloniser of Gurgaon to the residents of Madanpuri, Gurgaon city, were returned undelivered on the plea that whereabouts of the addressees were not known although the concerned persons were present at their residences;

(b) if so, the number of such registered letters returned during the last four months; and

(c) whether Government have made an enquiry or propose to make an enquiry into the matter?

THE MINISTER OF STATE FOR COMMUNICATIONS (PROF. SHER SINGH): (a) No Sir. No case of non-delivery of any registered letter sent by any coloniser of Gurgaon to residents of Madanpuri, Gurgaon has come to our notice.

(b) and (c) Does not arise.

#### Permission to Delhi Police Personnel to sub-let share their quarters

275. SHRI SAWAISINGH SISODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have permitted the Delhi Police Personnel for sub-letting sharing quarters allotted to them;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI

I F. H. MOHSIN): (a) to (c) The Delhi Police Personnel are entitled to rent free accommodation. They are normally not allowed to sublet or share Government quarters allotted to them. However, in special cases, the allottee may obtain written permission of the allotment officer before sharing the accommodation with any person other than a dependant member of his family or a casual guest. Permission, if granted is made renewable at quarterly intervals after re-verification.

#### Scheme for the development of Scheduled Tribes in Maharashtra

276. SHRI DEORAO PATIL: Will the Minister of HOME AFFAIRS be pleased to state •

(a) whether it is a fact that the Maharashtra Government have submitted to the Central Government a scheme for 1974-75 for the development of Scheduled Tribes in that state:

(b) if so, what are the details thereof: and

(c) what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) The State Government have sent the proposals under the annual plans for the welfare of Scheduled Tribes for 1974-75 which include schemes under education, economic development and health programmes. An outlay of Rs. 1.75 crores has been approved for the total schemes of backward classes including Scheduled Tribes under the State Sector. The State Government have also been asked to prepare plans for areas of tribal concentration and detailed projects.

#### Postal facilities in Rural Areas of Maharashtra

277. SHRI DEORAO PATIL: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the postal facilities in rural areas especially in Adi-wasi areas of Maharashtra are very poor:

(b) if so, what are the details thereof: and -----